

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 266 of 2013 &
IA Nos. 358 & 365 of 2013

Dated : 27th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

BSES Rajdhani Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Shashank Pandit

ORDER

IA No. 365 of 2013
(Appl. for stay)

Reply has been filed by the learned counsel for the Respondent.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 02.12.2013 after serving copy on the other side.

Post the I.A. for hearing on **17.12.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak